



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, KOLKATA

OA. 350/114/2013

DATE OF ORDE : 22.03.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Nandita Chatterjee, Administrative Member

DIPAK KUMAR DAS
VS
EASTERN RAILWAY



For the Applicant : Mr. B.R. Das
For the Respondents : Mr. S.K. Mukherjee

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

During the course of hearing, learned counsel for applicant submitted that over the time there has been a change in the facts therefore, he wants to withdraw this O.A. with liberty to file a fresh.

Permission is granted. Accordingly, O.A. stands disposed of as withdrawn. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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